


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 11.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 271/2003	O.S. 848/2014
2. O.S. 784/2009	HEARING
HEARING	O.S. 542/2005
3. O.S. 1136/2004	O.S. 920/2012
4. O.S. 588/2006 C/W 538/2010	FDP. 11/2012
5. O.S. 116/2014	O.S. 298/2016
6. MISC. 29/2016	O.S. 526/2017
7. O.S. 912/2016	O.S. 120/2018
8. O.S. 914/2016	O.S. 636/2018
9. O.S. 916/2016	O.S. 1020/2018
10. O.S. 98/2017	O.S. 16/2019
11. O.S. 46/2019	O.S. 156/2016
12. O.S. 868/2019	EVIDENCE
EVIDENCE	O.S. 286/2008
13. O.S. 116/2005	O.S. 742/2008
14. O.S. 318/2013	O.S. 232/2015
15. O.S. 656/2016	O.S. 402/2016


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 11.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 148/2010	16) O.S 1102/2015
2) O.S 528/2012	17) O.S 416/2017
3) O.S 872/2012	18) O.S 1088/2017
4) O.S 1472/2015	19) O.S 1044/2018
5) O.S 240/2004	20) O.S 1188/2018
6) O.S 544/2005	21) O.S 1392/2019
7) O.S 422/2010	22) Mis. 81/2019
8) O.S 1282/2011	23) O.S 64/2019
9) O.S 458/2014	24) O.S 484/2020
10) O.S 672/2018	EVIDENCE
11) O.S 898/2018	25) O.S 1526/2014
12) O.S 350/2019	26) O.S 582/2018
HEARING	27) O.S 750/2018
13) O.S 748/2012	28) O.S 758/2018
14) O.S 678/2013	29) O.S 1214/2018
15) O.S 166/2015	JUDGMENT
	30) O.S 722/2015

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10:00-11:00 AM				
1	O.S. 349/2010 (ARGUMENTS) IA/1/2010		NARAYANAPPA Vs B. V. VENKATARAMAIAH	GOUTAM and RAJESWAR
2	O.S. 1499/2013 (ARGUMENTS) IA/1/2013		DILSHAD BEGUM Vs MUDDAPPA	H.T. JAGANNATHA AND M.V. SRINIVASA REDDY
3	O.S. 1087/2017 (ARGUMENTS) IA/1/2017		RAJA RAJESWARI MEDICAL COLLEGE AND HOSPITAL REP V R SHANMUGAM Vs RAJA RAJESWARI GROUP OF EDUCATIONAL INSTITUTIONS REP BY ITS GENERAL SECRETARY	M K SUBRAHMANYA
4	O.S. 571/2019 (ARGUMENTS) IA/1/2019		DEVENDARANATH BHARGAVA Vs CMR DEVELOPERS REP BY B K MOHAN KUMAR AND N R SRIDHAR REDDY	M N SRINIVAS
11:00-12:00 AM				
5	O.S. 303/2019 (EVIDENCE.) IA/1/2019		S. SRINIVAS Vs SHAMSHAD BEGAM	DINESH S. KADLAAS
6	O.S. 325/2013 (ARGUMENTS) IA/1/2013		P.VENKATARAMANAIAH Vs RAJANNA	A.N.ANAND AND R.MURALIDARA
7	O.S. 203/2017 (ARGUMENTS) IA/1/2017		SHIV SHAL FOOD PRODUCTS PVT LTD REP BY SUNIL KUMAR AGARWAL Vs THE COMMISSIONER BBMP	
8	O.S. 1353/2008 (HEARING) IA/1/2008		PARVATHISHA Vs THIMMARAYAPPA	S. PRABHAKAR
9	O.S. 319/2009 (HEARING)		HEMALATHA. K. V. Vs Y. N. PADMANABHA REDDY	N. NAGARAJA and ANOTHER
10	O.S. 453/2013 (HEARING) IA/1/2013		R.PARANDAMA REDDY Vs NAGARAJU	MSN LAW ASSOCIATES
11	O.S. 793/2013 (HEARING) IA/1/2013		K.P. VASANTHA KUMAR Vs SHANTHA KUMARI	T.P.NAMBIAR AND K.JAYARAMA GOWDA
12	O.S. 59/2014 (HEARING) IA/1/2014		SHAKUNTHALAMMA.S.R Vs RAMANNA	K.R. ANANTHA MURTHY
13	O.S. 1485/2014 (HEARING) IA/1/2014		K. P. VASANTH KUMAR Vs SHANTHA KUMARI	K. N. PURUSHOTHAMAN

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 831/2015 (HEARING) IA/1/2015		B.J.SHIVANNA Vs H.N.KAPINIGOWDA	NAGALIAH
15	O.S. 271/2016 (HEARING) IA/1/2016 IA/2/2016		FNF BUSINESS PROCESS OUTSOURCING SERVICES INDIA PVT LTD REP BY SAMUEL OOMMEN Vs MOHANKUMAR LOGANATHAN	ASHOK G V
16	O.S. 1035/2016 (HEARING) IA/1/2016		H PRAKASH REP NARAYANAPPA Vs LAKSHMAIAH	VISHWANATH KANAVI
17	O.S. 109/2017 (HEARING) IA/1/2017		GOPAL REDDY T S Vs MUNIRAJU	JAYARAM
18	O.S. 867/2018 (HEARING) IA/1/2018 IA/2/2018		KUMARI AROGYA MARY KEERTHAN REP BY SHANTHA MARY Vs ANTHONY MARY	A. SHIVARAM
19	O.S. 171/2020 (HEARING) IA/1/2020		SHASHANKA SURESH Vs K C KRISHNA REDDY	C.NAGARAJ
20	O.S. 1711/2008 (EVIDENCE.)		AMMAYAMMA Vs H. S. ANNAYAPPA	G. SHANTHA and ANR.
21	O.S. 1741/2008 (EVIDENCE.)		P. VENKATESH Vs K. LAKSHMINARASIMHAIH	KESHAV REDDY
22	O.S. 1203/2014 (EVIDENCE.) IA/1/2014		RAJAMMA Vs KEMPAHANUMAIH	S.V.SRINIVASAN
23	O.S. 1381/2014 (EVIDENCE.) IA/1/2014		VENKATAMMA Vs R. MAMATHA	H. M. GOPAL
24	O.S. 315/2015 (EVIDENCE.) IA/1/2015		VIDYA NARAYAN Vs AJJAPPA	MOHAMMED NIYAZ
25	O.S. 363/2015 (EVIDENCE.) IA/1/2015		H C YASHODA Vs SHAMMURTHY	VEDHUKUMAR Y.S.
26	O.S. 1155/2015 (EVIDENCE.) IA/1/2015		G.KONDAPPA Vs CHOWDAMMA	ASHOKA.S.M
27	O.S. 723/2016 (EVIDENCE.) IA/1/2016		T.V. RAMAIAH Vs MUDALAPPA	M.C. Madhubabu
28	O.S. 321/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		V. DEEP KUMAR Vs RAMAKRISHNA	RAMESH G.P

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1587/2008 (ARGUMENTS) IA/1/2008		S. MANJUNATH Vs GANGADHARA JOIS	MALLINATH S. MAKA
30	O.S. 579/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI Vs NARAYANAPPA	KUMAR and KUMAR ADVOCATES
Cases listed below are adjourned due to Covid 19				
31	O.S. 507/2015 (SUMMONS) IA/1/2015	20-10-2020 (10:00-11:00 AM)	SADASHIVAPPA Vs YASHODAMMA	G CHANDRASHEKARAI AH
32	O.S. 1201/2016 (SUMMONS) IA/1/2016	20-10-2020 (10:00-11:00 AM)	LALITHA NAGARAJAN REP K M PRADEEP Vs V MAMATHA	Nagaiah
33	O.S. 445/2017 (SUMMONS) IA/1/2017 IA/2/2017	20-10-2020 (10:00-11:00 AM)	M/S METRO CASH AND CARRY INDIA PVT LTD, REP BY ITS GM BIJOY KRISHNAPPA Vs METRO CASH AND CARRY EMPLOYEES UNION, REP. BY ITS PRESIDENT G.R. SHIVASHANKAR	
34	O.S. 929/2017 (SUMMONS) IA/1/2017 IA/2/2017	20-10-2020 (10:00-11:00 AM)	RAMESH Vs SARAVANAMADU	N SRINIVAS
35	O.S. 563/2018 (SUMMONS) IA/1/2018	20-10-2020 (10:00-11:00 AM)	YUGENDRA MISHRA Vs S. BHASKAR	S.D VIJAYA LAKSHMI
36	O.S. 787/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-10-2020 (10:00-11:00 AM)	RAGHUNATH GOPAL PRABHU Vs SARASWATHAMMA	CYRIL PRASAD PAIS AND ASSOCIATES
37	O.S. 813/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-10-2020 (10:00-11:00 AM)	RICHARD D SOUZA REP BY ASHOK PRABHU Vs A. KRISHNAPPA	CYRIL PRASAD PAIS
38	O.S. 819/2018 (SUMMONS) IA/1/2018	20-10-2020 (10:00-11:00 AM)	H. RAGHUPATJI Vs V. MALLIAPPA	SATISH KUMAR
39	O.S. 343/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-10-2020 (10:00-11:00 AM)	STEVEN S LEWIS Vs A KRISHNAPPA	CYRIL PRASAD PAIS AND ASSOCIATES
40	O.S. 344/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-10-2020 (10:00-11:00 AM)	CHITRA SURESH PAI Vs SARASWATHAMMA	CYRIL PRASAD PAIS AND ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 346/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-10-2020 (10:00-11:00 AM)	ARCHIBALD MENEZES REP BY AUGUSTIN D LIMA Vs NARAYANAMMA	CYRIL PRASAD PAIS AND ASSOCIATES
42	Misc 9/2019 (EVIDENCE.) IA/1/2019	20-10-2020 (10:00-11:00 AM)	HANUMANTARAYAPPA Vs A.R. ASHWATHAIAH	A C PATIL AND B. REDDY
43	O.S. 1077/2016 (A.D.R) IA/1/2016	20-10-2020 (10:00-11:00 AM)	P SRINIVASA REDDY REP BY K V GURUPRASAD Vs SRINIVASA RAJU	G V B
44	O.S. 561/2017 (A.D.R) IA/1/2017	20-10-2020 (10:00-11:00 AM)	K S GULAB JAN Vs ROSAMARIYA	ANJANEYA REDDY
45	O.S. 57/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	20-10-2020 (10:00-11:00 AM)	HARISHA.B.H Vs C.RAMAIAH REDDY	
46	O.S. 61/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	20-10-2020 (10:00-11:00 AM)	K.NANDINI Vs C.RAMAIAH REDDY	KND
47	O.S. 630/2019 (A.D.R) IA/1/2019	20-10-2020 (10:00-11:00 AM)	MADHUSUDAN R. Vs M. LAKSHAMAN	A. HANUMANTHAPPA
48	O.S. 632/2019 (A.D.R) IA/1/2019	20-10-2020 (10:00-11:00 AM)	LAL BAIG Vs M. LAKSHAMAN	A. HANUMANTHAPPA
49	O.S. 633/2019 (A.D.R) IA/1/2019	20-10-2020 (10:00-11:00 AM)	CHANDRASHEKAR Vs M. LAKSHAMAN	A. HANUMANTHAPPA
50	O.S. 653/2019 (A.D.R) IA/1/2019	20-10-2020 (10:00-11:00 AM)	PRAHLAD KULKARNI Vs G K KUTTY	SREEVATSA ASSOCIATES
51	O.S. 767/2019 (A.D.R) IA/1/2019	20-10-2020 (10:00-11:00 AM)	M.N. BUILDERS AND DEVELOPERS REP BY P. MUNIRATHNAM NAIDU Vs N. ANJANEGOWDA	R.R. DEVENDRA GOWDA
52	O.S. 849/2017 (OBJECTIONS) IA/1/2017	20-10-2020 (10:00-11:00 AM)	JAYAKUMAR M Vs RAJAPPA ALIAS RAJANNA	RAJANNA G K VINAYAKA S KOTI
53	O.S. 1081/2017 (OBJECTIONS) IA/1/2017	20-10-2020 (10:00-11:00 AM)	DEVI T Vs MANJUNATHA C H	JAGADEESH V N
54	O.S. 1235/2016 (STEPS) IA/1/2016	20-10-2020 (11:00-12:00 AM)	VIJAYA KUMARI Vs MAHALAKSHMI	NS

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 1033/2010 (SUMMONS) IA/1/2010 IA/2/2010	20-10-2020 (11:00-12:00 AM)	AMRUTHA Vs A CHINNASWAMY	SHIVASHANKARA REDDY. P
56	O.S. 915/2014 (SUMMONS) IA/1/2014	20-10-2020 (11:00-12:00 AM)	N. PRAKASH Vs M. SRINIVAS	G.A.VISHWANATHA REDDY
57	O.S. 423/2015 (SUMMONS) IA/1/2015	20-10-2020 (11:00-12:00 AM)	MUNI REDDY V R Vs NARAYANA REDDY V R	SHAILASHREE
58	O.S. 808/2018 (SUMMONS) IA/1/2018	20-10-2020 (11:00-12:00 AM)	SARAVANAN V. Vs S. BHASKAR	S.D VIJAYA LAKSHMI
59	O.S. 963/2018 (SUMMONS) IA/1/2018 IA/2/2018	20-10-2020 (11:00-12:00 AM)	ALEX WILSON INOCENCIO COELHO REP BY ASHOK PRABHU Vs B.M RAMACHANDRE GOWDA	CYRIL PRASAD PAIS
60	O.S. 1031/2018 (SUMMONS) IA/1/2018	20-10-2020 (11:00-12:00 AM)	BHARATH KUMAR Vs S. CHAKKAVARTHY	R.K.P
61	O.S. 379/2019 (SUMMONS) IA/1/2019	20-10-2020 (11:00-12:00 AM)	VARGHESE K. ANTHONY Vs V.D. CHANDRU	T.R. VINAY
62	O.S. 381/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	20-10-2020 (11:00-12:00 AM)	SHIVANI SINGH Vs SWAPNIL CHAUHAN	K B S MANIAN
63	O.S. 335/2015 (A.D.R) IA/1/2015	20-10-2020 (11:00-12:00 AM)	MANJU Vs RAJANNA	M MUNIRAJU
64	O.S. 1073/2016 (A.D.R) IA/1/2016	20-10-2020 (11:00-12:00 AM)	MARY Vs DEEPAK KUMAR A	L MAHESH
65	O.S. 1401/2016 (A.D.R) IA/1/2016	20-10-2020 (11:00-12:00 AM)	Sarojamma Vs C M Parvathi	Komala J
66	O.S. 1003/2017 (A.D.R) IA/1/2017	20-10-2020 (11:00-12:00 AM)	RASHMI K Vs TIVOLI APARTMENT OWNERS WELFARE ASSOCIATION REP BY ITS PRESIDENT	MI
67	O.S. 59/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	20-10-2020 (11:00-12:00 AM)	SHANTHI Vs C RAMAIAH REDDY	KND

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
68	O.S. 369/2018 (A.D.R) IA/1/2018	20-10-2020 (11:00-12:00 AM)	T.S. PRAKASH Vs MALURAPPA	MANJUNATH G. KANDEKAR
69	O.S. 634/2019 (A.D.R) IA/1/2019	20-10-2020 (11:00-12:00 AM)	MOHAN BABU A. Vs M. LAKSHAMAN	A. HANUMANTHAPPA
70	O.S. 654/2019 (A.D.R) IA/1/2019	20-10-2020 (11:00-12:00 AM)	K JAYARAJ Vs G K KUTTY	SREEVATSA ASSOCIATES
71	O.S. 783/2019 (A.D.R) IA/1/2019	20-10-2020 (11:00-12:00 AM)	INDIRA PRIYADARSHINI LAW COLLEGE REP BY HALLI HANUMANTHAPPA Vs GANGAHANUMAI AH	B. MANJUNATH
72	O.S. 913/2019 (A.D.R) IA/1/2019	20-10-2020 (11:00-12:00 AM)	GOWRAMMA Vs MURALI M.	MANJUNATH
73	O.S. 931/2019 (A.D.R) IA/1/2019	20-10-2020 (11:00-12:00 AM)	MUNIHANUMAI AH ALIAS THAMMAIAH Vs HANUMANTHARAYAPPA	D. BOREGOWDA
74	O.S. 451/2014 (CALL ON) IA/1/2014	20-10-2020 (11:00-12:00 AM)	Ms. NIRANJAN DEVELOPERS REPTD BY B.R.ASHRITH Vs NAGARAJ	K.T.DAKAPPA AND ASSOCIATES
75	O.S. 103/2016 (CALL ON) IA/1/2016	20-10-2020 (11:00-12:00 AM)	NOOR JAN ALIAS MEHABOOB BI Vs SYED AHMED	M R SURESH
76	O.S. 543/2017 (CALL ON) IA/1/2017	20-10-2020 (11:00-12:00 AM)	HASINA BEGUM Vs KRISHNAKUMAR	K M A PERES
77	O.S. 243/2015 (OBJECTIONS) IA/1/2015	20-10-2020 (11:00-12:00 AM)	GOVINDAPPA Vs JAYALAKSHMAMMA	M V KRISHNAPPA
78	O.S. 1715/2014 (STEPS) IA/1/2014	20-10-2020	GANGAMMA Vs JAYAMMA	NANJEGOWDA
79	O.S. 785/2016 (STEPS) IA/1/2016	20-10-2020	N.S. NAGARAJ Vs N.S.KUPPUSWAMY	S.CHANNA KRISHNA
80	O.S. 323/2017 (STEPS) IA/1/2017	20-10-2020	M NAGARAJ Vs ANAND BABU	BNJ
81	O.S. 1079/2017 (STEPS) IA/1/2017	20-10-2020	P K SHREEDHAR Vs CHOWDAMMA	K ABHINAV ANAND
82	O.S. 95/2019 (STEPS) IA/1/2019 IA/2/2019	20-10-2020	S D KRISHNAPPA Vs S K NARAYANASWAMY	H.RAJANNA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
83	O.S. 563/2019 (STEPS) IA/1/2019 IA/2/2019	20-10-2020	ASHITA MEHTA Vs PRESTIGE SHANTINIKITAN APARTMENTS OWNERS WELFARE ASSOCIATION REP BY JAGAN MOHAN REDDY	SYED KASHIF ALI
84	O.S. 827/2019 (STEPS) IA/1/2019	20-10-2020	RAMYA Vs PRATHIMA	RAVIKUMAR G
85	O.S. 953/2019 (STEPS) IA/1/2019	20-10-2020	VENKATALAKSHMAMMA Vs SHALINI B	M.V NAVEEN REDDY
86	O.S. 1059/2019 (STEPS) IA/1/2019	20-10-2020	BANDAPPA H.K Vs RAVIKUMAR	V.S.K PRASAD
87	O.S. 117/2011 (SUMMONS)	20-10-2020	VENKATAPPA Vs V M RANGAPPA	C.A. SRINIVASA
88	O.S. 285/2013 (SUMMONS) IA/1/2013	20-10-2020	N.K.RENUKA Vs S.KRISHNA MURTHY	M.N.VENKATARAMPRASAD AND T.M.NARAYANASWAMY
89	O.S. 753/2013 (SUMMONS) IA/1/2013 IA/2/2013	20-10-2020	PAPANNA Vs THE STATE OF KARNATAKA	
90	O.S. 1735/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	20-10-2020	H.M. NARAYANASWAMY Vs THE STATE OF KARNATAKA REPTD BY ITS PRINCIPAL SECRETARY	VENKATASWAMY GOWDA
91	O.S. 39/2014 (SUMMONS) IA/1/2014	20-10-2020	JAGAMMA Vs GOVINDARAJ	MEENAKSHI.C
92	O.S. 363/2014 (SUMMONS) IA/1/2014	20-10-2020	B.C. SUNDARESH Vs JAYAMMA	RAVISHANKAR AND T.R.RAJESHWARI
93	O.S. 495/2014 (SUMMONS) IA/1/2014	20-10-2020	B.N. RAMA SWAMY Vs S. SATISH KUMAR	H.N.PRAKASH
94	O.S. 225/2015 (SUMMONS) IA/1/2015	20-10-2020	SHIVARAJ Vs MUNIVENKATAMMA	C N KRISHNAPPA
95	O.S. 523/2015 (SUMMONS) IA/1/2015	20-10-2020	KOMALAMMA Vs C.KUMAR	K.H.RAMU
96	O.S. 533/2015 (SUMMONS) IA/1/2015	20-10-2020	SOUMYA K KHADILKAR Vs T SHANTHARAJ	KULAKARNI
97	O.S. 333/2020 (SUMMONS) IA/1/2020	20-10-2020	MUNIRAMA REDDY Vs GOWRAMMA AND OTHERS	M.PRABHAKAR

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
98	O.S. 895/2018 (HEARING) IA/1/2018	20-10-2020	K.T GOVINDE GOWDA Vs THE INDUSTRIAL DEVELOPMENT BANK OF INDIA REP BY DGM-ICG	C.G DILEEP GOWDA
99	O.S. 1065/2018 (HEARING) IA/1/2018 IA/2/2018	20-10-2020	VISHALAKSHMI Vs THE KANNUR GRAMA PANCHAYATH REP BY SECRETARY CHANNAPPA	B MANJUNATH
100	O.S. 1495/2019 (HEARING) IA/1/2019 IA/2/2019	20-10-2020	K.R RAJESH Vs THE PRESIDENT KWALITY RAAGA APARTMENT OWNERS ASSOCIATION	A.B.S.L. SANDHYASHREE